

ITEM NO.26

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.352/2023

GAURAV KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 136377/2023 - APPLICATION FOR PERMISSION)

WITH T.C.(C) No. 28/2023 (XI-A)

T.C.(C) No. 29/2023 (III)

T.C.(C) No. 30/2023 (XII)

T.P.(C) No. 2526/2023 (IV-C)

(With IA No.195915/2023-STAY APPLICATION)

T.P.(C) No. 1982/2023 (X)

(With IA No.154687/2023-STAY APPLICATION)

T.P.(C) No. 2088-2089/2023 (III)

(With IA No.163032/2023-STAY APPLICATION)

T.P.(C) No.2171/2023 (IX)

(With IA No.169193/2023-EX-PARTE STAY)

T.P.(C) No.2123/2023 (IX)

(With IA No.165788/2023-EX-PARTE STAY)

T.P.(C) No.2734/2023 (XII-A)

(With IA No.210522/2023-STAY APPLICATION)

Date : 22-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA

**For Petitioner(s)** Mr. Gaurav Kumar, Petitioner-in-person

Mr. Raghenth Basant, Sr. Adv.  
Ms. Kaushitaki Sharma, Adv.  
Ms. Hima Bhardwaj, Adv.  
Ms. Purnima Krishna, AOR

Mr. Sachin Patil, AOR

Mr. Rohit Kumar, AOR  
Mr. Shailendra Singh, Adv.  
Mr. Adarsh Mishra, Adv.

**By Courts Motion**

Mr. R. Balasubramanian, Sr. Adv.  
Mrs. Usha Prabakaran, Adv.  
Ms. Divya, Adv.  
Ms. Rv Shaarumathi, Adv.  
Mr. G Jai Singh, Adv.  
Mr. Muthu Ganesa Pandian, Adv.  
M/s. Ram Sankar & Co, AOR

Dr. Arvind S. Avhad, AOR  
Mr. Rajat Kapoor, Adv.  
Mr. Sushil Sonkar, Adv.

**For Respondent(s)** Mr. Sanjay Shirsat, Adv.  
Mrs. Resmi Shirsat, Adv.  
Mr. Shivakant Vats, Adv.  
Mr. Rohit Jaiswal, Adv.  
Mr. Mangesh Naik, Adv.  
Mr. Dnyaneshwar N Telange, Adv.  
Mr. Kailas Bajirao Autade, AOR

Mr. Ravindra Sadanand Chingale, AOR  
Dr. Ravindra Chingale, Adv.  
Ms. Rashi Sheth, Adv.  
Ms. Sumbul Ausaf, Adv.  
Ms. Deeplaxmi Matwankar, Adv.  
Dr. Rakesh Kumar, Adv.  
Ms. Kalyani Lal, Adv.

**Mr. Prabhas Bajaj, AOR**

**Mr. K.M. Natraj, ASG  
Mr. Anmol Chandan, Adv.  
Mr. Sharath Nambiar, Adv.  
Ms. Ruchi Gour Narula, Adv.  
Mr. Shivank Pratap Singh, Adv.  
Mr. Satvik Mishra, Adv.  
Mr. Arvind Kumar Sharma, AOR**

**Mr. Shubham Saurav, Adv.  
Mr. Gaurav Sharma, Adv.  
M/s. Axxess Legal Corp**

**Mr. Nitin Lonkar, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Ms. Preet S. Phanse, Adv.  
Mr. Adarsh Dubey, Adv.**

**Ms. Deepanwita Priyanka, AOR**

**Mr. Manan Kumar Mishra, Sr. Adv.  
Mr. S. Prabakaran, Sr. Adv.  
Mr. Apurba Kumar Sharma, Sr. Adv.  
Mrs. Usha Prabakaran, Adv.  
Mr. M. Naveen, Adv.  
Ms. Anjul Dwivedi, Adv.  
Mr. G Anandan, Adv.  
Dr. Ram Sankar, Adv.  
Mr. B Sasi Kumar, Adv.  
Mrs. Harini Ramsankar, Adv.  
M/s. Ram Sankar & Co.**

**Mr. Sudarshan Singh Rawat, AOR  
Ms. Anubha Dhulia, Adv.  
Ms. Saakshi Singh Rawat, Adv.**

**Mr. C. Nageswara Rao, Sr. Adv.  
Mr. Byrapaneni Suyodhan, Adv.**

Mr. Kumar Shashank, Adv.  
Ms. Tatini Basu, AOR

Mr. Purvish Jitendra Malkan, AOR  
Ms. Dharita Purvish Malkan, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Kush Goel, Adv.  
Mr. Dhruva Kumar, Adv.

Mr. Ajay Kuamr Agarwal, Adv.  
Mr. Sachin Jain, Adv.  
Mr. Vishal, Adv.  
Mr. Rajiv Ranjan Dwivedi, AOR

Ms. Radhika Gautam, AOR

Mr. V. Giri, Sr. Adv.  
Mr. Mohammed Sadique T.A., AOR  
Mr. Alim Anvar, Adv.  
Mr. Rahul Narang, Adv.  
Mr. Rao Vishwaja, Adv.  
Mr. Harshed Sundar, Adv.  
Mr. Nihar Dharmathikari, Adv.

Dr. Arvind S. Avhad, AOR  
Mr. Rajat Kapoor, Adv.  
Mr. Sushil Sonkar, Adv.

Mr. Niranjana Sahu, AOR  
Mr. Umakant Misra, Adv.  
Mrs. Prabhati Nayak, Adv.  
Mr. Debabrata Dash, Adv.  
Ms. Apoorva Sharma, Adv.

Mr. Abhishek Gautam, AOR  
Mr. Sanjay Sharma, Adv.  
Mr. Keshari Kumar Tiwari, Adv.  
Mr. Karan Kapur, Adv.  
Dr. Ravinder Kumar Singh, Adv.  
Ms. Kamayani Tripathi, Adv.  
Mr. Ajit Pathak, Adv.

Mr. Yusuf, AOR

Mr. Sanpreet Singh Ajmani, AOR  
Mr. Sandeep Malik, Adv.  
Mr. Amit Kumar, Adv.  
Mr. Vishal Gera, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupama Ngangom, Adv.  
Ms. Rajkumari Divyasana, Adv.

Ms. Vrinda Bhandari, AOR  
Ms. Pragya Barsaiyan, Adv.  
Mr. Madhav Aggarwal, Adv.  
Ms. Anandita Rana, Adv.

Mr. Durgesh Ramchandra Gupta, AOR  
Mr. Vikas Verma, Adv.  
Mrs. Sapna Verma, Adv.  
Mr. Mayank Choudhary, Adv.  
Mr. Shafik Ahmed, Adv.  
Mr. Danish Saifi, Adv.  
Ms. Anju, Adv.  
Mr. Bibhav Kumar Singh, Adv.  
Mr. Satya Prakash Gautam, Adv.  
Mr. Shahid Akhtar, Adv.

**Solicitor General of India**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.
- 3 Written submissions by the counsel for the parties be filed by 5 pm on 24 April 2024, which shall also be emailed at [cmvc.dyc@gmail.com](mailto:cmvc.dyc@gmail.com).

**IA No 268118 of 2023 In WP (C) No 352 of 2023**

- 1 Mr Durgesh Ramchandra Gupta, counsel for the applicant seeks the permission of the Court to withdraw the Interlocutory Application for intervention.
- 2 The Interlocutory Application is dismissed as withdrawn.

**(CHETAN KUMAR)**  
A.R. - cum - P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar